

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1497/(MAH)/2017

CORAM:

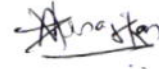

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Anchor Leasing Pvt. Ltd.  
V/s.  
Shravan Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
38	Ashish Kamat and Amey Mirajkar Gopal Machiraju i/b A2B8Partners D. B. Zaveri and B. K. Gala	Advocates for Petitioner  Advocates for Respondents	  

**COMMON ORDER**

**C.P. No. 1496/I&BC/NCLT/MB/MAH/2017**

**C.P. No. 1497/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. They state that the Settlement is in progress <sup>expected</sup> and to be arrived at an early date, therefore seeking date. Adjourned to **07.12.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**

**28.11.2017.**

Aah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**